

**GOVERNMENT OF INDIA
NON-CONVENTIONAL ENERGY SOURCES
LOK SABHA**

UNSTARRED QUESTION NO:187
ANSWERED ON:06.07.2004
GENERATION OF WIND ENERGY
Nayak Shri Ananta

Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

- (a) whether the Government propose to promote wind energy generation during Tenth Plan;
- (b) if so, the steps taken in this regard, State-wise; and
- (c) the measures being taken to tap the wind energy potential in the coastal States particularly in Orissa?

Answer

MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (INDEPENDENT CHARGE)(SHRI VILAS MUTTEMWAR)

(a), (b) & (c): The Centre for Wind Energy Technology (C-WET), Chennai, an autonomous institution under the administrative control of this Ministry, has estimated the gross wind power potential of around 45,000 MW in 10 States, of which 1700 MW is in Orissa (Annexure). The capacity addition target for grid interactive wind power during the Tenth Plan is 1500 MW. Incentives such as accelerated depreciation, concessional duty on import of certain items of wind turbines, and exemption from central excise duty are provided for wind power projects. Preferential tariffs fixed for wind power in different States are given in the Annexure.

Annexure referred to in reply to part (a), (b)&(c) of the Lok Sabha Unstarred Question No. 187 for 6-7-2004 regarding generation of wind energy.